

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:1013
ANSWERED ON:02.03.2015
TOURISM BUDGET IN KERALA
Venugopal Shri K. C.

Will the Minister of TOURISM be pleased to state:

- (a) whether the State Government of Kerala has urged the Union Government for more funds for the development of tourism;
- (b) if so, the details thereof; and
- (c) the central budgetary allocation for tourism development in various States of the country including Kerala during each of the last three years and the current year?

Answer

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (DR. MAHESH SHARMA)

(a) to (c): The Ministry of Tourism provides Central Financial Assistance (CFA) to various State Governments and Union Territory Administrations for tourism projects prioritised in consultation with them for each financial year, subject to receipt of Detailed Project Report (DPR), liquidation of Utilization Certificates (UCs) against the funds released earlier, availability of funds, inter-se-priority and adherence to scheme guidelines. Since the UCs for the funds released earlier were pending, the allocation to the State Government of Kerala under the Product/Infrastructure Development for Destination & Circuit Scheme (PIDDC) was reduced to a token provision of Rs.5.00 lakh.

The State/UT-wise tentative allocation for the plan scheme Product/Infrastructure Development for Destination & Circuit Scheme (PIDDC) for the current financial year is given in Annexure. Earlier funds for development of tourism were not allocated State/UT-wise. The Government of Kerala has since liquidated UCs and requested for allocation of funds for the prioritized projects.